

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer : VIKRAM SINGH
2. Service to which officer belongs : I C L S
3. Present post held : BENCH OFFICER
4. Present pay : PB-3 + G.P.Rs. 5400/-
5. Office : COMPANY LAW BOARD

Property details: -

6. Description of the property
7. Precise location (full address)
8. Area of land in case of landed property
9. Nature of land (state whether residential/ agricultural etc.)
10. Extent of interest
11. If not in own name, state in whose name and relationship with Govt. servant
12. Date of acquisition
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)
14. Value of the property (See note below)
15. Particulars of sanction of prescribed authority; if any.
16. Total annual income from the property.
17. Any other details

NIL

Vikram Singh
(Signature)

Date: 30-01-2012

Place: DELHI